

REVIEW OF NATIONAL NEWSPRINT AND PAPERS MILLS LTD., NEPANAGAR AND ANNUAL REPORT THEREOF FOR 1966-67

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): I lay on the Table:—

(1) Review by the Government on the working of the National Newsprint and Papers Mills Ltd., Nepanagar, for the year 1966-67 under sub-section (1) of section 619A of the Companies Act, 1956.

(2) A copy of the Annual Report of the National Newsprint and Papers Mills Limited, Nepanagar, for the year 1966-67, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon (English and Hindi versions).

[Placed in Library. See No. LT-338/68].

ANNUAL REPORT OF KHADI AND VILLAGE INDUSTRIES COMMISSION, BOMBAY, FOR 1966-67; CERTIFIED ACCOUNTS OF COIR BOARD, ERNAKULAM FOR 1966-67 AND CARDAMOM BOARD SERVICE, (RECRUITMENT) RULES, 1967, ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : I lay on the Table:—

(1) A copy of the Annual Report of the Khadi and Village Industries Commission, Bombay, for the year 1966-67 under sub-section (3) of section 24 of the Khadi and Village Industries Commission Act, 1956, along with the Statistical Statements. [Placed in Library. See No. LT-339/68].

(2) A copy of the Certified Accounts of the Coir Board, Ernakulam for the year 1966-67 and the Audit Report thereon under sub-section (4) of section 17 of the Coir Industry Act, 1953. [Placed in Library. See No. LT-340/68].

(3) (i) A copy of the Cardamom Board Service (Recruitment) Rules, 1967, published in Notification No. G.S.R. 1758 in Gazette of India dated the 2nd December, 1967, under sub-

section (3) of section 33 of the Cardamom Act, 1965.

(ii) A statement showing reasons for delay in laying the above Notification. [Placed in Library. See No. LT-238/68].

(4) (i) A copy of the Rubber (Amendment) Rules 1967, published in Notification No. G.S.R. 1756 in Gazette of India dated the 2nd December, 1967 under subsection (3) of section 25 of the Rubber Act, 1947.

(ii) A statement showing reasons for delay in laying the above Notification. [Placed in Library. See No. LT-237/68] 12.42 Hrs.

COMMITTEE ON SUBORDINATE LEGISLATION

(i) MINUTES OF FIRST TO FOURTEENTH SITTINGS

SHRI N. C. CHATTERJEE (Burdwan): I beg to lay on the Table Minutes of the first to Fourteenth Sittings of the Committee on Subordinate Legislation.

(ii) FIRST REPORT

SHRI N. C. CHATTERJEE: I beg to present the First Report of the Committee on Subordinate Legislation.

COMMITTEE ON PUBLIC UNDERTAKINGS

SEVENTH REPORT

श्री डा० ना० तिवारी (गोपालगंज) : अध्यक्ष महोदय, मैं हूँबी इंजीनियरिंग कारपोरेशन लिमिटेड के बारे में प्राक्कलन समिति (तीसरी लोक सभा) के 51वें प्रतिवेदन में की गई सिफारिशों पर सरकार द्वारा की गई कार्यवाही के विषय में सरकारी उपक्रमों संबंधी समिति का सातवां प्रतिवेदन पेश करता हूँ।

12.43 Hrs.

RAILWAY BUDGET—GENERAL DISCUSSION—contd.

MR. SPEAKER: Now, only about 4½ hours are left for the General Discussion. The Minister will, naturally, need about half an hour.